

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 508**

TO BE ANSWERED ON THE 3RD FEBRUARY, 2026/ MAGHA 14, 1947 (SAKA)

IMPLEMENTATION OF VIBRANT VILLAGE PROGRAMME

508. SHRI BAIJAYANT PANDA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of villages in border States, identified and approved under Vibrant Villages Programme – Phase-I and Phase-II (VVP-II) as of 2025;**
- (b) the progress in implementation, including the number of completed/approved infrastructure and livelihood projects and the extent of community participation achieved so far, State-wise;**
- (c) whether the Government has made any impact assessments on the manner in which the VVP has influenced reverse migration trends, women's entrepreneurship, and youth-led rural innovation in these border regions; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): Government has approved the Vibrant Villages Programme-I (VVP-I) as a Centrally Sponsored Scheme on 15th February, 2023 for comprehensive development of select villages in 46 blocks abutting the northern border in 19 districts in the States of Arunachal Pradesh, Himachal Pradesh, Sikkim, Uttarakhand and UT of Ladakh. Initially, 662 villages have been identified for comprehensive development on priority under VVP-I.

Furthering the programme, the Government has approved the Vibrant Villages Programme-II (VVP-II), as a Central Sector Scheme on 2nd April, 2025, for comprehensive development of identified villages located in blocks abutting international land borders of 15 States and 2 UTs, other than the northern border which is already covered under VVP-I. Under VVP-II, 1954 villages have been identified for comprehensive development.

(b): Under the Vibrant Villages Programme-I (VVP-I), 2558 projects/works with an outlay of ₹3431.00 crore have been sanctioned by MHA under VVP-I and under convergence by the Central Ministries/Department.

States/UT-wise details are as under:

S. No	Name of States/UT	No. of works/ projects sanctioned by MHA under VVP-I and under convergence by the Central Ministries/Departments	Approved cost (₹ in Crore)
1.	Arunachal Pradesh	2082	2749.74
2.	Himachal Pradesh	133	126.01
3.	Ladakh (UT)	88	95.76
4.	Sikkim	63	188.9
5.	Uttarakhand	200	270.58

Further, under VVP-I, as reported by the States/UT, more than 8500 activities have been undertaken including awareness drive, service delivery camps, training and capacity building activities, health and veterinary camps, fairs & festivals and promotion of tourism activities. State/UT wise details of activities undertaken are as under:

S.No	Name of States/UT	Total number of activities conducted up to (25th January, 2026)
1.	Arunachal Pradesh	2966
2.	Himachal Pradesh	1016
3.	Ladakh (UT)	2221
4.	Sikkim	530
5.	Uttarakhand	1836

(c) and (d): No impact assessment has been carried out. However, the State Government of Arunachal Pradesh has informed of people returning to villages in border districts of Kurung Kumey, Dibang Valley and Shi-Yomi.